

IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION  
MISCELLANEOUS APPLICATION NO. 1276 OF 2020  
IN  
CRIMINAL APPEAL NO. 751 OF 2017

STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION Appellant(s)  
VERSUS  
SHRI KALYAN SINGH(FORMER CM OF UP) & ORS. Respondent(s)

O R D E R

Having read the report of Mr. Surendra Kumar Yadav, learned Special Judge, and considering that the proceedings are at the fag end, we grant one month's time, i.e., till 30<sup>th</sup> September, 2020, to complete the proceedings including delivery of judgment.

The miscellaneous application stands disposed of.

....., J.  
[ ROHINTON FALI NARIMAN ]

....., J.  
[ NAVIN SINHA ]

....., J.  
[ INDIRA BANERJEE ]

New Delhi;  
August 19, 2020.

ITEM NO.25

Court No. 4  
(Through Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1276/2020 in  
Criminal Appeal No. 751/2017

(Arising out of impugned final judgment and order dated 19-04-2017  
in CrI.A. No. 751/2017 passed by the Supreme Court of India)

STATE(TROUGH)CENTRAL BUREAU OF INVESTIGATION Appellant(s)

VERSUS

SHRI KALYAN SINGH(FORMER CM OF UP) & ORS. Respondent(s)

(FOR ADMISSION)

Date : 19-08-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE NAVIN SINHA  
HON'BLE MS. JUSTICE INDIRA BANERJEE

By Courts Motion.

For Petitioner(s)

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The miscellaneous application stands disposed of in  
terms of the signed order.

(NIDHI AHUJA)  
AR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER

[Signed order is placed on the file.]